

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: May 08,2017

No. 1341 Admin. (Services)/2017

In the Court's Notification No. 867/Admin. (Services)/2017, dated 04.05.2017, the district mentioned 'Aligarh' be read as 'Ghazipur' in place of Aligarh.

BY ORDER OF THE COURT.

Sd/-
(RAJIV SHARMA)
I/C REGISTRAR GENERAL

No. 327/Admin. (Services)/2017 Dated: Allahabad : May 08,2017

In continuation of Court's Endorsement No. 317/Admin. (Services)/2017 dated 04.05.2017, Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Ghazipur. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer(Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

17. P.S. to Hon'ble Administrative Judge, Ghazipur with the request to place this notification before His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(KULDEEP NARAYAN)
ASSISTANT REGISTRAR (SERVICES)**